SHRI RA.INARAIN: (Spoke). SHRI

BHUPESH GUPTA: [Spoke).

THE DEPUTY CHAIRMAN: When lhe (hair is on its feet I do not think any Member should be standing up and speaking. Therefore, I have given a direction thai when the Chair is on its legs and any Member speaks, it will not go on record. Now. Mr. Rhandari. you wanted to mention something.

REFERENCE TO EROSION BY THE BRAHMAPUTRA RIVER

श्री सुन्दर सिंह भंडारी (राज-स्थान): उपसभापति महोदया, मैं सदन ग्रीर सरकार का ध्यान ब्रह्मपुत नदो में जो ब्राजकल तेजी से किनारों के शहरों का कटाव हो रहा है और ग्रसम में जो ठवडी नगर है वह नगर इस कटाव की लपेट में ग्रा रहा है उस ग्रोर दिलाना चाहता हं क्योंकि एक बहत बड़ा खुतरा वहां की ग्राबादी को ग्रौर सार्वजनिक सम्पत्ति को उपस्थित हम्रा है। एक साल पहले भी ग्रसम सरकार का ग्रौर केन्द्रीय सरकार का ध्यान ब्रह्मपुत नदी के वदलते हए किनारे ग्रौर बहाब की तरफ उठाया गया था। इस समय फिर से वह कटाव जोरों से है और इसलिये मैं केन्द्रीय सरकार का ध्यान इस प्रश्न की तरफ याकणित करना चाहता है कि इसके लिये तुरन्त क़दम उठाये जायें नहीं तो ठुवड़ी नगर जो ग्रसम का सबसे बड़ा पटसन का व्यापारिक केन्द्र है उसके वहां पर नष्ट होने ग्रीर सार्वजनिक सम्पत्ति नण्ट होने का खतरा उत्पन्न हुआ है। मैं चाहंगा कि केन्द्रीय सरकार इसकी तरफ ध्यान दे।

PAPERS LAID ON THE TABLE

NOTIFICATION OF THE MINISTRY OF LABOUR. EMPLOYMENT AND REHABILITATION (DEPART-MENT OF LABOUR AND EMPLOYMENT)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT 3HA AZAD): Madam. 1 beg to lay on the Table: (a) a copy each o_f the following Notifications of the Ministry of labour. Employment and Rehabilitation (Department of Labour and Employment): --

it) Notification G.S.R. No. 1017, dated the 22nd April. 1969 (in English), publishing the Employees' Provident Funds (Amendment) Scheme. 1%(>. under subsection (2) of section 4 of the Employees' Provident Funds Act, 1952.

lii) Notification G.S.R. No. 1018, dated the 22nd April. 1969 tin English), tinder subsection (2) of section 7 of the Employees' Provident Funds Act, 1952.

[Placed in Library. See No. LT-1202/69 for ti) and lii).]

MINISTRY OF LABOUR. EMPLOYMENT AND REHABILITATION RESOLUTION

SHRI BHAGWAT JHA AZAD: Madam. 1 also beg to lay on the Table a copy of the Ministry of Labour, Employment and Rehabilitation (Department of I abour and Employment) Resolution No. WB-8(I5)/6S. dated the 17th May. |909, on the Report of the Second Central Wage Board for the Cotton Textile Industry. [Placed in Library. See No. LT-1224/69.]

REPORI (1968) ON lift WORKING 01 THE DEPOSIT INSURANCE CORPORATION AND RELATED PAPER

Illi MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Madam. I beg to lay on the Table a copy of the Report on the working of the Deposit Insurance Corporation during the year ended the 31st December 1968 together with the Auditors' Report thereon, under subsection (2) of section 32 of the Deposit Insurance Corporation Act 1961. [Placed in Library. See No. LT-1225/69.]

NOTIFICATION OF THE MINISTRY OF LABOUR, FINANCE (DEPARTMENT OI REM NM AND INSURANCE)

SHRI P. C. SETHI: Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of